years of age. On 26.12.2017, the members of CWC and DCW again inspected and interacted with the six girls residing in the above Ashram. On the direction of CWC, the two girls who appeared to be minor were sent for medical examination but they refused to undergo the same. Thereafter the girls were taken to Mahila Sudhar Grih and as directed by CWC, handed over to concerned authorities.

Details of FIRs registered by Delhi Police against Adhyatmik Ishwariya Vishwa Vidyalya situated in Delhi are as under:-

- 1. A rape case registered vide FIR No. 88/17, dated 19.01.2017, u/s 376(2) (N)/506/344/34 IPC at Police Station Vijay Vihar, Rohini, Delhi in which the complainant had alleged that she along with her 4 daughters (2 major and 2 minor) had been in captivity in the above said Ashram and sexually assaulted like other girls by Virender Dev Dikshit. During investigation of FIR No. 88/2017, all the captive daughters of the complainant were traced but they did not support the allegations of their mother and stated that they were living in the Ashram on their own volition. The accused could not be traced during the search made in the Ashrams including Vijay Vihar, Rohini, Delhi and schools run by the accused.
- 2. Another case was registered *vide* FIR No. 1353/17 dated 12.11.2017, u/s 376(2)(N)/506 IPC against the accused.

Now, all investigation/ inspection/verification in the matters are reportedly being done by the concerned agencies under the monitoring of Hon'ble High Court of Delhi.

Agreement with bangladesh on illegal migrants problems

516. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is considering to make any new bilateral agreement with Bangladesh on the issue of illegal migrant problem;
 - (b) if so, the details thereof;
- (c) whether Government of Assam is facing various problems in early updating the National Register of Citizens (NRC) and tracing illegal migrants; and
 - (d) if so, details thereof and Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) No, Sir. The Government of India has extensive

engagement with the Government of Bangladesh under various bilateral mechanisms like the Joint Consultative Commission, Foreign Secretary and Home Secretary-level talks, Joint Working Group on Security and Border Management, Joint Task Forces on Human Trafficking, Fake Currency Notes etc. All issues of relevance and importance relating to security and border management including the issue of illegal migrants are raised at these bilateral talks.

(c) and (d) The NRC process is being undertaken in a fair, objective and transparent manner as per the Citizenship (Registration of Citizens and issue of National identity Cards) Rules, 2003. The first part of Draft National Register of Citizen (NRC) covering 1.90 crore applicants has been published on the expiry of the midnight of 31st December, 2017 including names of those applicants in respect of whom the entire process of verification has been completed. The cases pertaining to remaining about 1.39 crore applicants are under various stages of scrutiny and after their verification are completed, complete draft list including the result of remaining applications out of the total 3.29 crore applicants will be published.

Increase in number of gun licences

- 517. SHRI RITABRATA BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the number of gun licences have increased in the last two years;
 - (b) if so, the State-wise details thereof; and
- (c) what are the reasons behind increase in applications and allotments of gun licences?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) No, Sir. As per the available data, approximately 53 thousand and 36 thousand new gun licences were issued in the F.Y. 2016-2017 and F.Y. 2017-2018 (till 01.02.2018), respectively. This constitutes only 2.5% of the total number of active gun licences (approximately 35 lakh as on 01.01.2018).

Mob lynching of minorities in Rajasthan

- 518. SHRI RITABRATA BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that there have been a series of mob lynching of minorities in the State of Rajasthan from May, 2015 to January, 2018;